

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3189
ANSWERED ON:30.08.2012
APPLICATIONS FOR ROS
Bali Ram Dr.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether applications have been invited by various Oil Marketing Companies (OMCs) for setting up of Retail Outlets (ROs) of petrol and diesel in the rural areas of the country during the year 2011-12;
- (b) if so, the details thereof, State/UT-wise and OMC-wise; and
- (c) the time by which a decision in respect of the applications invited for various sites in the country particularly in Uttar Pradesh is likely to be taken?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) Yes, Madam.

(b) During the year 2011-12, public sector oil marketing companies (OMCs.), viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) have advertised for 17096 Retail Outlets (RO) in the rural areas of the country. The State/UT-wise and OMC-wise details are at Annexure.

(c) The process of setting up of RO dealership involves several steps inter-alia such as release of advertisements, scrutiny of applications and documents, holding of interviews of the eligible candidates for selection of dealers/ distributors, release of merit panels, field investigation in respect of selected candidates, issue of Letter of Intent, obtaining of various approvals/No Objection Certificates from various statutory authorities, and only on completion of all the activities the RO made operational.